

July 20, 2018

RBI cancels Certificate of Registration of 12 NBFCs

The Reserve Bank of India, in exercise of powers conferred on it under Section 45-IA (6) of the Reserve Bank of India Act, 1934, has cancelled the Certificate of Registration of the following companies.

Sr. No.	Name of the Company	Registered Office Address	CoR No.	Issued On	Cancellation Order Date
1	M/s Devika Motor Finance Private Limited	A-24 Durga Chamber, Raj Nagar, Ghaziabad-201002 Uttar Pradesh	B-12.00139	January 12, 2004	June 18, 2018
2	M/s Aeromec Engineering Pvt. Ltd.	38A, Rev. Lall Behari Shah Sarani (formerly 38A, New Road), Alipore, Kolkata -700027 West Bengal	05.03078	March 13, 1999	June 19, 2018
3	M/s Shroff Financial Services Pvt. Ltd.	16, India Exchange Place, Ground Floor, Room-43, Kolkata 700 001 West Bengal	05.00572	March 03, 1998	June 21, 2018
4	M/s Eynthia Tie-up Pvt Ltd	238B, A.J.C Bose Road, 2 nd Floor, Kolkata-700 020 West Bengal	B.05.01057	March 26, 2015	June 21, 2018
5	M/s Dhanluxmi Textiles Ltd	11, Camac Street, Ground Floor, Kolkata West Bengal	05.02569	June 01, 1998	June 21, 2018
6	M/s Visharda Finance Private Limited	1732, 21 st Main Road, Anna Nagar, Chennai- 600 040 Tamilnadu	B-07.00745	October 07, 2003	June 27, 2018

7	M/s	1732, 21 st Main Road,	B-07.00746	October 07,	June 27, 2018
'		Anna Nagar, Chennai-	D-07.00740	2003	June 27, 2010
	Sarvamangal Financier	600 040		2003	
	Private Limited		D 07 00740	E 1 00	1 07 0040
8	M/s Golden	1732, 21 st Main Road,	B-07-00749	February 22,	June 27, 2018
	Lake	Anna Nagar, Chennai-		2005	
	Merchants	600 040			
	Private Limited	Tamilnadu			
9	M/s Dhana	Near D A V School,	B-06.00460	February 27,	June 27, 2018
	Motor Finance	Ghumarwin, District		2001	
	Private Limited	Bilaspur, Himachal			
		Pradesh			
10	M/s Sunrays	9, Lal Bazar Street,	05.02449	May 16, 1998	June 27, 2018
	Agencies Pvt.	Room No. 3/A/7,		-	
	Ltd.	Kolkata 700 001			
		West Bengal			
11	M/s Vanraj	11/1 Sarat Bose Road,	B.05.06074	January 29,	June 28, 2018
	Suppliers	3 rd Floor, Room No.		2004	
	Private Limited	312, Kolkata 700 020			
		West Bengal			
12	M/s Chhotulal	Sadar Bazar,	10.00034	March 06,	June 28, 2018
	Ajitsingh And	Gulabpura,		1998	,
	Company	Jaipur-311021			
	Private Limited	Rajasthan			

As such, the above companies shall not transact the business of a Non-Banking Financial Institution, as defined in clause (a) of Section 45-I of the RBI Act, 1934.

Press Release : 2018-2019/188

Ajit Prasad Assistant Adviser